



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

As an interim measure, to reduce the pendency of CA Applications in the Copying Agencies across all Districts, following newly recruited JJAs are hereby attached to the Copying Agency of all the complexes as mentioned against their names with immediate effect for a period of **one month** or till their regular posting / further orders, whichever is earlier:

Sl.No.	Name, Design. & Roll. No.	Temporarily attached with
1.	Rishabh Gil, JJA (Roll. No.251320)	JJA in the Copying Agency, Karkardooma Courts
2.	Shivani Yadav, JJA (Roll. No.251583)	JJA in the Copying Agency, Karkardooma Courts
3.	Jyoti Sharma, JJA (Roll. No.250689)	JJA in the Copying Agency, Karkardooma Courts
4.	Rahul Dahiya, JJA (Roll. No.251245)	JJA in the Copying Agency, Karkardooma Courts
5.	Gaurav Rathi, JJA (Roll. No.250515)	JJA in the Copying Agency, Karkardooma Courts
6.	Parul Singh, JJA (Roll. No.251097)	JJA in the Copying Agency, Karkardooma Courts
7.	Deepanshu Khatri, JJA (Roll. No.250438)	JJA in the Copying Agency, Karkardooma Courts
8.	Mayank Saraswat, JJA (Roll. No.250878)	JJA in the Copying Agency, Karkardooma Courts
9.	Leena Rana, JJA (Roll. No.250802)	JJA in the Copying Agency, Rohini Courts
10.	Yogita Sharma, JJA (Roll. No.251896)	JJA in the Copying Agency, Rohini Courts
11.	Mahima Rathi, JJA (Roll. No.250823)	JJA in the Copying Agency, Rohini Courts
12.	Mohit Kumar Juneja, JJA (Roll. No.250922)	JJA in the Copying Agency, Rohini Courts
13.	Harsh Vardhan, JJA (Roll. No.250570)	JJA in the Copying Agency, Rohini Courts
14.	Himanshi, JJA (Roll. No.250593)	JJA in the Copying Agency, Rohini Courts
15.	Annu Mathur, JJA (Roll. No.250238)	JJA in the Copying Agency, Rohini Courts
16.	Kunal Kadian, JJA (Roll. No.250784)	JJA in the Copying Agency, Rohini Courts
17.	Amit Kumar, JJA (Roll. No.250164)	JJA in the Copying Agency, Dwarka
18.	Lata Brijwal, JJA (Roll. No.250798)	JJA in the Copying Agency, Dwarka
19.	Meghna Kataria, JJA (Roll. No.250892)	JJA in the Copying Agency, Dwarka
20.	Dipender Singh Negi (EC:29044472)	JJA in the Copying Agency, Dwarka
21.	Anubhav Rawat, JJA (Roll. No.250251)	JJA in the Copying Agency, Dwarka
22.	Jyoti, JJA (Roll. No.250684)	JJA in the Copying Agency, Dwarka
23.	Goutam Jha, JJA (Roll. No.250532)	JJA in the Copying Agency, Dwarka
24.	Anish, JJA (Roll. No.250187)	JJA in the Copying Agency, Dwarka

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Sl.No.	Name, Design. & Roll. No.	Temporarily attached with
25.	Nikhil Kumar Mishra, JJA (Roll. No.251014)	JJA in the Copying Agency, Patiala House Courts
26.	Ajay Kumar, JJA (Roll. No.250095)	JJA in the Copying Agency, Patiala House Courts
27.	Ravi Sharma, JJA (Roll. No.251304)	JJA in the Copying Agency, Patiala House Courts
28.	Mukul Agarwal, JJA (Roll. No.250948)	JJA in the Copying Agency, Patiala House Courts
29.	Madan Mohan Rout, JJA (Roll. No.250812)	JJA in the Copying Agency, Patiala House Courts
30.	Chetan, JJA (Roll. No.250381)	JJA in the Copying Agency, Patiala House Courts
31.	Mahesh Khatri, JJA (Roll. No.250820)	JJA in the Copying Agency, Patiala House Courts
32.	Ashish, JJA (Roll. No.250285)	JJA in the Copying Agency, Patiala House Courts
33.	Anushka Tripathi, JJA (Roll. No.250265)	JJA in the Copying Agency, Saket Courts
34.	Komal Dhiman, JJA (Roll. No.250758)	JJA in the Copying Agency, Saket Courts
35.	Siddharth Shukla, JJA (Roll. No.251620)	JJA in the Copying Agency, Saket Courts
36.	Anjali Nayal, JJA (Roll. No.250200)	JJA in the Copying Agency, Saket Courts
37.	Suparna Lakshakar, JJA (Roll. No.251689)	JJA in the Copying Agency, Saket Courts
38.	Abhishek Singh, JJA (Roll. No.250064)	JJA in the Copying Agency, Saket Courts
39.	Megha Bisht, JJA (Roll. No.250886)	JJA in the Copying Agency, Saket Courts
40.	Ruth Jajo, JJA (Roll. No.251413)	JJA in the Copying Agency, Saket Courts
41.	Ram Sharan Choudhary, JJA (Roll. No.251289)	JJA in the Copying Agency, THC
42.	Sachin Kumar, JJA (Roll. No.251425)	JJA in the Copying Agency, THC
43.	Bablu, JJA (Roll. No.250332)	JJA in the Copying Agency, THC
44.	Rakesh, JJA (Roll. No.251280)	JJA in the Copying Agency, THC
45.	Parveen Kumar, JJA (Roll. No.251099)	JJA in the Copying Agency, THC
46.	Pramod Kumar Sharma, JJA (Roll.No.251147)	JJA in the Copying Agency, THC
47.	Hari Ram Meena, JJA (Roll. No.250549)	JJA in the Copying Agency, THC
48.	Manish Rawat, JJA (Roll. No.250842)	JJA in the Copying Agency, THC
49.	Happy, JJA (Roll. No.250543)	JJA in the Copying Agency, RACC
50.	Ashwani Malik, JJA (Roll. No.250312)	JJA in the Copying Agency, RACC
51.	Nidhish Kumar, JJA (Roll. No.251005)	JJA in the Copying Agency, RACC
52.	Ashish Kumar, JJA (Roll. No.250293)	JJA in the Copying Agency, RACC
53.	Sumeet Ranjan, JJA (Roll. No.251666)	JJA in the Copying Agency, RACC
54.	Neeraj Kumar, JJA (Roll. No.250986)	JJA in the Copying Agency, RACC

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Sl.No.	Name, Design. & Roll. No.	Temporarily attached with
55.	Prince, JJA (Roll. No.251190)	JJA in the Copying Agency, RACC
56.	Nitin Sharma, JJA (Roll. No.251066)	JJA in the Copying Agency, RACC

Note: Being a temporary arrangement, the aforesaid officials are not required to tender any joining / relieving and shall continue to be in the Office Pool, Admn. Branch - II (HQs) only.

- b) All the above officials shall be required to report in Office Pool, Admn. Branch – II (HQs), THC on completion of prescribed period i.e. on 06.09.2025.
- c) Branch-in-charges, Copying Agency of all Districts are directed to ensure 'zero backlog' of CA Applications within *three weeks* and thereafter submit the clearance status thereof.
- d) On completion of period of attachment of the aforementioned JJAs, their 'work done' report be submitted by the Branch-in-charge, Copying Agency concerned to this office.
- d) Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

(Sunil Kumar Sharma)
District Judge / Officer-in-charge,
Administration Branch – II (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-II)/P&T/Admn.II(HQs)/2025 54749-54889 Dated, Delhi the 06 AUG 2025

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judges, Delhi/New Delhi.
2. The Officer/Officer in-Charge concerned.
3. PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. PS to the undersigned.
5. The Branch-in-charges, Administration Branches *concerned*.
6. The Dealing Assistants, Personal File, Central, THC, Delhi.
7. The Dealing Assistant (Leave), Admn. Branch concerned, Delhi/New Delhi.
8. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
9. For uploading on LAYERS.
10. The officials concerned for immediate compliance.

District Judge / Officer-in-charge,
Administration Branch – II (HQs)
Tis Hazari Courts, Delhi.